

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4741

ANSWERED ON:18.12.2009

DOMESTIC VIOLENCE ACT

Ahir Shri Hansraj Gangaram; Gandhi Shri Feroze Varun; Karunakaran Shri P.; Singh Shri Uma Shanaker

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): whether the Government proposes to amend the Protection of Women from Domestic Violence Act, 2005 in view of its misuse;
- (b): if so, whether the Government has constituted any Committee in this regard;
- (c): if so, whether the said Committee has submitted its report to the Government; and
- (d): if so, the recommendations thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): No, Madam.

(c) & (d): Question does not arise.